

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2436
ANSWERED ON:08.12.2006
MOTOR INSURANCE BANK
Moorthy Shri A.K.

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal to set up a motor insurance bank; and
- (b) if so, the details thereof and the time by which it is likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) & (b): No, Sir. However, Insurance Regulator and Development Authority (IRDA) has set up a pool for sharing the motor third party insurance amongst all insurance companies transacting motor insurance business in India. The General Insurance Corporation of India will act as the manager for the pool which will come into effect from 1st January 2007.